

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).3517/2008

UNION OF INDIA

Petitioner(s)

VERSUS

M/S VATIKA FARMS PVT.LTD. & ORS.

Respondent(s)

Date: 16/07/2008 This Petition was called on for hearing today.

For Petitioner(s) Ms. Neelam Sharma, Adv.  
for Mr. B.V. Balaram Das, Adv.

For Respondent(s) Mr. Rahul Gupta, Adv.  
for Mr. Bhargava V. Desai, Adv.

UPON hearing counsel the Court made the following  
ORDER

Petitioner may disclose the outcome of dasti service, before 5th  
August, 2008.

List the matter on 5th August, 2008.

(S.G.SHAH)  
Registrar